GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 4463 TO BE ANSWERED ON 20TH AUGUST, 2025

FOODGRAINS PROCUREMENT

4463 SHRI ARUN KUMAR SAGAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to make a uniform foodgrains procurement policy;
- (b) if so, the details thereof; and
- (c) the extent to which the farmers are likely to be benefited from the said policy?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Government's policy of procurement of foodgrains has broad objectives of ensuring Minimum Support Price (MSP) to the farmers and availability of foodgrains to the weaker sections at free of cost. It also ensures effective market intervention thereby keeping the prices under check and also adding to the overall food security of the country.

Before sowing season of each Rabi/ Kharif Crop, Government of India announces MSP for procurement upon the recommendations by Commission of Agricultural Costs and Prices (CACP) which along with other factors, takes into consideration the cost of various agricultural inputs and the reasonable margin for the farmers for their produce.

Food Corporation of India (FCI), the nodal central agency of Government of India, along with other State Agencies undertakes procurement of wheat and paddy under MSP operation. Coarse grains/millets in central pool are procured by State Government Agencies only under decentralized procurement system.

The Government Agencies purchase foodgrains at MSP which is uniform across the country.

(c): The steps taken by the Government to support farmers through procurement operations are as under:

- (i) FCI and various State Agencies in consultation with the State Government establish a large number of purchase centers at various mandis and key points. The number of centers and their locations are decided by the State Governments, based on various parameters, so as to maximize the MSP operations. Such extensive & effective price support operations have resulted in sustaining the income of farmers over a period and in providing the required impetus for higher investment in agriculture sector for improved productivity.
- (ii) Stocks conforming to the Government of India specifications which are offered by the farmers at purchase centers are procured by the Government Agencies at MSP. If the farmers get prices better than the support price in open market, they are free to sell their produce. Presence of Government Agencies ensures prevention of distress sale of food grains by the farmers.
- (iii) Procurement of foodgrains under MSP operations is mandatorily being carried out through State Procurement Portals which has brought in substantial transparency in the process with introduction of registration of farmers for sale of their produce at govt. procuring centers/ mandis, land/crop verification and online payment of MSP directly into the farmer's bank account.
- (iv) The State Procurement Portals have been integrated with Central Procurement Food Grains Portal (CFPP) to have repository of information on almost real time basis for better monitoring, review and decision making.
- (v) "One Nation, One MSP through DBT" implemented across the country from RMS 2021-22 onwards. Payment of MSP has been ensured directly into farmers' account. DBT of MSP has brought in responsibility, transparency & real time monitoring in the system.
- (vi) In order to widen the reach of MSP operations for food grains, Government of India has made a provision for engagement of Co-operative societies/ Self Help Groups/ Panchayats/ Primary Agriculture Credit Societies (PACS)/Farmers Producer Organisations (FPOs) by the State procuring agencies so that maximum farmers, can avail the benefit of Price support operations.
